

National Company Law Tribunal

Allahabad Bench

14

C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra
2.	Abhishek Pandey (Provy)	Advocate.	Applicant	@Abhishek

C Appeal No. 146/ALD/2018.

Sh. Abhishek Pandey, Advocate for Applicant and Sh. Shivendra Bahadur, CGSC for ROC are present.

Income Tax Department filed counter. Applicant shall file rejoinder within one week.

List the matter on 22nd January, 2018.

Dated: 12.12.2018

Sd

SAROJ RAJWARE,
MEMBER (T)

Sd

BIKKI RAVEENDRA BABU
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S.)